



2026:DHC:7023



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010391052026

+ **O.M.P.(I) (COMM.) 352/2026 & I.A. 22766/2026**

M/S MYC INFRA PVT. LTD

.....Petitioner

Through: Advocate (appearance not
given).

versus

NATIONAL HIGHWAYS AUTHORITY OF INDIA

.....Respondent

Through: Ms. Padmapriya, Ms. Poornima
Gupta, Advocates.

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

% **21.08.2026**

1. After some length of arguments, learned Counsel for the Petitioner seeks leave to withdraw the present petition with liberty to subscribe to the arbitration proceedings and to raise all the pleas stated in the present petition before the Arbitrator.

2. Leave and liberty is granted.

3. The petition is disposed of in the aforesaid terms.

OM PRAKASH SHUKLA, J

AUGUST 21, 2026/pa